

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/40395/2026	M/S. ROYALOK INFRASTRUCTURE LLP VS RAMESH VERMA	MANORANJAN MUDULI VS	// ()	AOD20240000388C202600032
2	D-BLAPL/26002/2026	SAGAR MOHANTY VS STATE OF ODISHA	SWARAJ PATEL VS	// ()	AOR20220000246C202600043
3	D-BLAPL/26004/2026	PARMANAND OHDAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// ()	AOR20220000263C202600075
4	D-BLAPL/26008/2026	DHARMENDRA SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	KEGAON /153 /2026 ()	
5	D-BLAPL/26010/2026	PRAMOD ROUT VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /188 /2024 ()	
6	D-BLAPL/26017/2026	BIBEKANANDA KANHAR VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /24 /2023 ()	
7	D-BLAPL/26027/2026	DEBASISH GOCHHAYAT VS STATE OF ODISHA	DHARMENDRA SETHY VS	BASTA /298 /2026 ()	
8	D-BLAPL/26032/2026	SANJAYA KUMAR PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /145 /2026 ()	AOR20220001311C202600115
9	D-BLAPL/26039/2026	MADHABANANDA DASH VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 ()	
10	D-BLAPL/26043/2026	BABULA RANA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /57 /2026 ()	
11	D-BLAPL/26044/2026	TARINI PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	POLASARA PS /638 /2025 ()	

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12	D-BLAPL/26046/2026	UJMA SABIR SHEIKH @ UJMA SHABBIR SHEIKH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /114 /2026 () //	
13	D-BLAPL/26047/2026	SHIBASISH KHAPARDHUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /136 /2026 () //	
14	D-BLAPL/26049/2026	FALINDAR SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	TALSARA /225 /2026 () //	
15	D-BLAPL/26051/2026	MITHUN @ SACHIN MAHAPATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /131 /2024 () //	
16	D-BLAPL/26055/2026	SUNIL KHATUA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /104 /2026 () //	
17	D-BLAPL/26056/2026	BIKASH NAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MADHUPATNA /303 /2026 () //	AOD20260000163C202600069
18	D-BLAPL/26061/2026	OMKAR KACHHI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //	
19	D-BLAPL/26066/2026	KUNA @ SATYAPRIYA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 () //	
20	D-BLAPL/26068/2026	SK. BANTY @ SK. BANTI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /235 /2026 () //	
21	D-BLAPL/26069/2026	SK. SAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /323 /2026 () //	
22	D-BLAPL/26070/2026	LOCHAN DAS VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /24 /2025 () //	
23	D-BLAPL/26072/2026	PURNA CHANDRA SAHU	SANJAY KUMAR PRADHAN	K.NUAGAON /252 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26075/2026	BINOD PANDEY	AJIT KUMAR RAUT	ORIENT /171 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26076/2026	SANOJ KUMAR MISHRA	DURGA PRASAD PATTHAIK	SAMBALPUR VIGILANCE /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26077/2026	TIKU @ SURAJ KUMAR DIGAL	AMITAV TRIPATHY	PHULBANI SADAR /168 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26081/2026	SEBATHI NAIK	BIKASH KARNA	PURUNAKATAK /94 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/26085/2026	PUSPENDRA NAIK	ANIRUDHA DAS	MUDANPUR RAMPUR /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26086/2026	DAVID @ DEBENDRA KHOSLA	SANGRAM KESHARI ROUT	KODINGA /201 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26088/2026	RAFIQUE KHAN @ RAFIQUE @ DHULSA	MANAS KUMAR CHAND	THELKOLOI PS /242 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26089/2026	SANU @ SANUJ NAYAK	ANIRUDHA DAS	KOTOAGARH /41 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26091/2026	MUNA @ SARAT SAHOO	JANMEJAYA KATIKIA	ODAGAON /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26092/2026	RAMAKRUSHNA PANIGRAHI	MANAS KUMAR CHAND	NAYAPALLI P.S. /303 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/26093/2026	PRABIN @ PRAVEEN KUMAR SAMAL	ASHOK KUMAR SARANGI	KEONJHAR SADAR /167 /2022	
		VS	VS	()	

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35	D-BLAPL/26094/2026	STATE OF ODISHA ASLAM MD @ ASLAM VS	MANAS KUMAR CHAND VS	// THELKOLOI PS /242 /2024 ()	
36	D-BLAPL/26100/2026	STATE OF ODISHA BIJAY KUMAR DAS VS	SATYA NARAYAN MISHRA 4 VS	// PIRAHAT P.S /23 /2025 ()	AOR20220001615C202600135
37	D-BLAPL/26101/2026	STATE OF ODISHA LIPU @ BIBEKANANDA ARUK VS	PRAKASH KUMAR MISHRA VS	// JUDUM /127 /2026 ()	
38	D-BLAPL/26104/2026	STATE OF ODISHA MUNA @ BIGHNESWAR MALIK VS	PRAKASH CHANDRA DASH VS	// AUL /235 /2026 ()	
39	D-BLAPL/26105/2026	STATE OF ODISHA SUNA @ PRAKASH JENA @ PRAKASH KUMAR JENASURYAKANTA JENA VS	VS	// TIHIDI /146 /2026 ()	
40	D-BLAPL/26107/2026	STATE OF ODISHA PURNA CHANDRA SINGH @ MINA SINGH VS	SURYAKANTA JENA VS	// BADACHANA /96 /2026 ()	
41	D-BLAPL/26109/2026	STATE OF ODISHA SHITIKANTA PRADHAN VS	KAUSTUVA MOHANTY VS	// DHANUPALI /24 /2026 ()	
42	D-BLAPL/26110/2026	STATE OF ODISHA JAGABANDHU MALIK @ MALLIK VS	HIMANSHU SEKHAR PANDA VS	// SORO /1091 /2025 ()	
43	D-BLAPL/26111/2026	STATE OF ODISHA MANTU @ LAXMIDHAR NAYAK VS	AMULYA RATNA PANDA VS	// BINJHARPUR /326 /2026 ()	
44	D-BLAPL/26114/2026	STATE OF ODISHA PRAMOD KUMAR MAJHI VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /232 /2026 ()	
45	D-BLAPL/26117/2026	STATE OF ODISHA DEBASIS BISWAL VS	SMARAK SAMAL VS	// NAYAPALLI P.S. /440 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/26118/2026	AKHAYA KUMAR SAHU @ AKSHYA KUMAR SAHOONUPAM RATH VS STATE OF ODISHA	VS	PURI TOWN /453 /2026 () //	
47	D-BLAPL/26120/2026	KEDAR BHOSAGAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	SOHELLA /85 /2026 () //	
48	D-BLAPL/26122/2026	UTTAM BIBHAR VS STATE OF ODISHA	RAJESH PRADHAN VS	BARPALLI /30 /2026 () //	
49	D-BLAPL/26123/2026	SRIKANTA BEHERA @ TILU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	MANIABANDHA /82 /2023 () //	
50	D-BLAPL/26124/2026	AJIT SANDHA VS STATE OF ODISHA	PRASANJEET PARIDA VS	BARPALLI /30 /2026 () //	
51	D-BLAPL/26126/2026	SANJAYA BAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //	
52	D-BLAPL/26131/2026	A PUTRAJU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BHANJANAGAR /595 /2026 () //	AOR20220003344C202600036
53	D-BLAPL/26134/2026	ASHOK JANI VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	RAMBHA (KHALLIKOTE) /535 /2026 () //	AOD20250001291C202600002
54	D-BLAPL/26140/2026	SURYAKANTA PARIDA VS STATE OF ODISHA	SIDHARTH PARIDA VS	/ /0 () //	
55	D-BLAPL/26143/2026	SONU PINGUA VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	RARUAN /106 /2024 () //	
56	D-BLAPL/26146/2026	BHIKARI GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHANJANAGAR /145 /2026 () //	
57	D-BLAPL/26147/2026	DAITA KUMAR BAG @ DAIT KUMAR BAG	SURYAKANTA DWIBEDI	LATHOR /59 /2024	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-BLAPL/26149/2026	SURENDRA KUMBHAR	SURYAKANTA DWIBEDI	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMAPL/40432/2026	DHANANJAY PATRA	ADV.	//	
		VS	VS	0	
		BABURAM SUTAR		//	
60	D-CMAPL/40585/2026	M/S. GLOBAL COAL AND MINING PVT.LTD.	ADV.	//	
		VS	VS	0	
		M/S.MAHANADI COAL FIELDS LTD., SAMBALPUR		//	
61	D-CMP/40380/2026	DHRUBA CHARAN JENA	SURESH CHANDRA PRADHAN	//	AOR20220003509C202600059
		VS	VS	0	
		M/S. DINABANDHU SAHU LAW COLLEGE,KENDRAPARA		//	
62	D-CMP/40405/2026	JANAKI PATI @ PANDA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		GEDI PARIDA		//	
63	D-CMP/40424/2026	SAROJ KUMAR PANDA	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
		RAJENDRA BHADRA		//	
64	D-CMP/40465/2026	SANKARLAL AGRAWAL	SUMITRA MOHANTY	//	
		VS	VS	0	
		SIBNARAYAN AGRAWAL		//	
65	D-CMP/40509/2026	PARAMESWAR BASTIA	PRASHANTA KUMAR NAYAK	//	AOR20220001582C202600012
		VS	VS	0	
		SATYA NARAYAN BASTIA		//	
66	D-CMP/40511/2026	RAMACHANDRA BARIK	ANJAN KUMAR BISWAL	//	AOR20220001328C202600124
		VS	VS	0	
		BHIKARI BARIK		//	
67	D-CMP/40526/2026	SANJUKTA DAS	SUBRATA MISHRA	//	
		VS	VS	0	
		DEBASIS CHHUALSINGH @ PATRA		//	
68	D-CONTAC/40521/2026	COMMISSIONER CUM SECRETRAY OF SCHOOL AND COLLEGE EDUCATION DEPT	COMMISSIONER CUM SECRETRAY OF SCHOOL AND COLLEGE EDUCATION DEPT	//	LOD20240000172C202600288
		VS	VS	0	

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69	D-CONTC/40390/2026	HARINARAYANA MEHER SARAT KUMAR BEHERA VS	ADV VS	// // 0	AOR20220001535C202600257
70	D-CONTC/40391/2026	MANASWINI SAHU, SPECIAL TREASURY OFFICER, NAYA BAZAR, CUTTACK PRAVAT KUMAR PATTANAIK VS	ADV VS	// // 0	AOR20220001535C202600256
71	D-CONTC/40410/2026	ARVIND AGARWAL, SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA MAMITA DIGAL VS	ADV. VS	// // 0	
72	D-CONTC/40413/2026	DR. SUDHANSHU SARANGI, I.P.S. SANJUKTA PRADHAN VS	ADV. VS	// // 0	
73	D-CONTC/40417/2026	ASWATHY, I.A.S. GOURIKANTA KAR VS	ADV. VS	// // 0	
74	D-CONTC/40418/2026	PRAGNYA PARAMITA, ADD. TAHASILDAR, BHOGRAI, BALASORE DEBENDRA KUMAR PATEL VS	ADV. VS	// // 0	
75	D-CONTC/40419/2026	BIRENDRA KUMAR KORKORA, I.A.S. GIRIDHARI PATEL VS	ADV. VS	// // 0	
76	D-CONTC/40439/2026	BIRENDRA KUMAR KORKORA, I.A.S. LAXMIDHAR MAHANTA VS	ADV VS	// // 0	AOR20220001600C202600249
77	D-CONTC/40440/2026	SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. KRUPASINDHU OJHA VS	ADV VS	// // 0	AOR20220001600C202600250
78	D-CONTC/40451/2026	SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. LIZALINI PANIGRAHI VS	ADV. VS	// // 0	
79	D-CONTC/40452/2026	DR. SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM/ MANOJ KUMAR MAJHI VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// // 0 //	

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80	D-CONTC/40463/2026	GANAPATI SUNANI VS PRAMOD KUMAR SAHU, DIVISIONAL MANAGER, L.I.C. OF INDIA, BERHUMPUR DIVISION, GANJAM	ARUN KUMAR DAS VS	// 0	
81	D-CONTC/40467/2026	SRIBATSA BISWAL VS SHUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0	AOD20240000618C202600213
82	D-CONTC/40469/2026	MINAKETAN SAHOO VS SANJEEB KUMAR MISHRA, PRINCIPAL SECRETARY FINANCE DEPTT.	ADV VS	// 0	AOD20240000618C202600212
83	D-CONTC/40485/2026	MINAKETAN MOHANTY VS PADMALAYA PRADHAN, I.I.C, KENDRAPARA SADAR POLICE STATION	ADV. VS	// 0	
84	D-CONTC/40512/2026	RAKESH KUMAR BEHERA VS MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	SAROJA KANTA SAMAL VS	// 0	AOR20250001113C202600048
85	D-CONTC/40514/2026	KAILASH BASTIA VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUTTACK	ADV VS	// 0	AOR20230000065C202600023
86	D-CONTC/40516/2026	M/S. MAA AMBIKA SELF HELP GROUP, MAYURBHANJ VS MS. MANSI NIMBHALL, COMMISSIONER CUM SECRETARY MISSION SHAKTI DEPTT.	ADUMYAJEET PRADHAN VS	// 0	AOD20240000667C202600032
87	D-CONTC/40522/2026	SASMITA SANTY VS MS. ASWATHY S. COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	SAROJA KANTA SAMAL VS	// 0	AOR20250001113C202600049
88	D-CONTC/40544/2026	ANURADHA SETHI VS PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	ATMAJIT MANMITH DAS VS	// 0	
89	D-CONTC/40562/2026	BASANTI HEMBRAM VS DR.MRINALINI DARSWAL, I.A.S	ADV. VS	// 0	
90	D-CONTC/40566/2026	BAIDYANATH MOHAPATRA VS SATYABRATA SAHU, I.A.S	ADV. VS	// 0	
91	D-CONTC/40570/2026	SURAJ KUMAR NAIK	ATMAJIT MANMITH DAS	//	

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92	D-CONTC/40573/2026	VS	VS	()	AOR20250001113C202600050
		PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	AYESHKANTA TRIPATHY	//	
		BIBHABARI MAHAPATRA	VS	()	
93	D-CONTC/40575/2026	MSASWATHY S	VS	//	AOR20250001113C202600051
		bidyutlata biswal	AYESHKANTA TRIPATHY	//	
		VS	VS	()	
94	D-CONTC/40582/2026	MS ASWATHY S	VS	//	
		PRATAP CHANDRA PADHY	ADV.	//	
		VS	VS	()	
95	D-CONTC/40600/2026	ARAVIND AGRAWAL, I.A.S	VS	//	
		ANJALI SINGH	ADV.	//	
		VS	VS	()	
96	D-CONTR/26063/2026	SURYWANSI MAYUR BIKAS, I.A.S.	VS	//	
		NEHA AKHTAR	JYOTI PRAKASH PATRA	//0	
		VS	VS	()	
97	D-CRLA/26007/2026	KHILARI RISHIKESH DNYANDEO, IPS	VS	//	AOR20250000189C202600004
		G.DEBENDRA REDDY	S.RAM KUMAR	JARADA /71 /2024	
		VS	VS	()	
98	D-CRLA/26013/2026	STATE OF ODISHA	VS	//	CHANDAHANDI /79 /2013
		DUSMANTA BAG @ DURLLAVA BABA	BASUDEV MISHRA		
		VS	VS	()	
99	D-CRLA/26052/2026	STATE OF ODISHA	VS	//	
		DEBABRATA MALLICK@MALICK	SITIKANT MISHRA	//0	
		VS	VS	()	
100	D-CRLA/26151/2026	DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR	VS	//	SPL.TASK FORCE /11 /2023
		MADHU@CHITTA RANJAN SAHOO	HIMANSHU SEKHAR PANIGRAHI		
		VS	VS	()	
101	D-CRLMA/26119/2026	STATE OF ODISHA	VS	//	KHANDAPARA /357 /2025
		MADHUSUDAN MAHAPATRA	SAMIR KUMAR MISHRA, SR.ADV.		
		VS	VS	()	
102	D-CRLMC/26005/2026	LUCKY @ SASHIREKHA NAYAK	VS	//	AOD20220004576C202600068
		KOTESWAR DASH @ RINKU	DEBIDUTTA MOHAPATRA	KHANDAGIRI P.S. /833 /2026	
		VS	VS	()	

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103	D-CRLMC/26006/2026	STATE OF ODISHA MAHESWAR PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// S.P.(CID-CRL),CUTTACK /19 /2013 ()	
104	D-CRLMC/26011/2026	STATE OF ODISHA SAROJ KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// KISHORENAGAR (ANUGUL) /281 /2025 ()	
105	D-CRLMC/26014/2026	STATE OF ODISHA SINKU@PRITAM SAHU VS	AMITAV TRIPATHY VS	// KANTAMAL /24 /2025 ()	
106	D-CRLMC/26024/2026	STATE OF ODISHA MANA@MANARANJAN BAL VS	PARSURAM PANDA VS	// MARINE KASIA /124 /2023 ()	
107	D-CRLMC/26028/2026	STATE OF ODISHA JALESWAR BHAINA VS	LAXMAN PRADHAN VS	// PURUNAKATAK /28 /2021 ()	AOD20240000968C202600027
108	D-CRLMC/26031/2026	STATE OF ODISHA BIKASH KUMAR SAHOO VS	BISWARANJAN DALAI VS	// BANKI /203 /2025 ()	AOR20220003722C202600156
109	D-CRLMC/26033/2026	STATE OF ODISHA KALI CHARAN PATRA VS	LAMBODOR ACHARI VS	// // ()	AOR20220001311C202600114
110	D-CRLMC/26034/2026	STATE OF ODISHA SILU DANGUA VS	LAMBODOR ACHARI VS	// JAGANNATHA PRASAD /104 /2020 ()	AOR20220001311C202600113
111	D-CRLMC/26036/2026	STATE OF ODISHA UDAYANATH SAHOO VS	VS	// / /0 ()	
112	D-CRLMC/26040/2026	COURT OF THE SUB-DIVISIONAL JUDICIAL MAGISTRATE (S.D.J.M.), BHUBANESWAR SASMITA SAHOO VS	SAPAN KUMAR LENKA VS	// MANGALPUR /161 /2025 ()	
113	D-CRLMC/26042/2026	STATE OF ODISHA RAMABALLAV PARIDA VS STATE OF ODISHA	DEBASNAN DAS VS	// BHARATPUR PS /309 /2026 () //	

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114	D-CRLMC/26054/2026	DHOBANI MOHANTY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	AOD20260000163C202600070
115	D-CRLMC/26058/2026	SANTOSH @ MRUNALA KANTA DASH VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	TUSRA /109 /2022 () //	AOR20220002233C202600005
116	D-CRLMC/26064/2026	MANOHAR HUSH VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BHUBANESWAR VIGILANCE /61 /2009 () //	
117	D-CRLMC/26067/2026	DIPAK MAHAKUL@DEEPAK MAHAKUL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	AMBABHONA /147 /2025 () //	
118	D-CRLMC/26079/2026	ABANI KUMAR MOHANTY VS STATE OF ODISHA	ANSHUMAN RAY VS	BARIPADA TOWN /365 /2015 () //	
119	D-CRLMC/26080/2026	MINATI MOHAPATRA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	/ /0 () //	
120	D-CRLMC/26084/2026	DHARMENDRA NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEGAON /157 /2019 () //	
121	D-CRLMC/26087/2026	PANCHU PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /135 /2010 () //	
122	D-CRLMC/26095/2026	JITU@MANAS ROUT@MANAS KUMAR ROUT VS STATE OF ODISHA	BISWAJIT SAHOO VS	SARANAKUL /131 /2025 () //	
123	D-CRLMC/26096/2026	MANAS ROUT@MANAS KUMAR ROUT VS STATE OF ODISHA	BISWAJIT SAHOO VS	CHANDAPUR /124 /2025 () //	
124	D-CRLMC/26103/2026	SACHIN KUMAR BEHERA VS STATE OF ODISHA	TAPAS KUMAR DWIBEDI VS	JAJPUR ROAD /361 /2026 () //	
125	D-CRLMC/26112/2026	GOUTAM RAY	BISWAJIT RANJAN TRIPATHY	BYREE /104 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/26129/2026	MOHAMMED RASID@HAFIZ@SK. RASID MOHAMMED	MR. RUTIRANJAN ROUT	NEMALO /161 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/26133/2026	RASHMIKANTA SATAPATHY	ATUL TRIPATHY	//	AOD20240000618C202600214
		VS	VS	()	
		SAMANTA HERAMBA KUMAR PATASANI @ MUNA		//	
128	D-CRLMC/26138/2026	AMIT KUMAR BARIK	PARTHA SARATHI DAS	//	AOD20240000364C202600209
		VS	VS	()	
		State Of Odisha		//	
129	D-CRLMP/26018/2026	ANURADHA KISAN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/26019/2026	SUBRAT KUMAR PANDA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/26020/2026	SUSHANTA KUMAR SETHY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/26023/2026	SUJATA MANJARI SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/26025/2026	NETA BHOI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/26035/2026	SWARNA PRAVA PANDA	BISWARANJAN DALAI	TIHIDI /292 /2026	AOR20220003722C202600155
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/26102/2026	BISWAJIT PRUSTY	SOUMYA RANJAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/26130/2026	JYOTIRMAYEE SAHU @ JYOTIRMAYEE SAHOO	SOUGAT PRAVAT PATI	/ /0	
		VS	VS	()	

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137	D-CRLMP/26142/2026	STATE OF ODISHA SUMITRA PADHI VS	ABHILASH MISHRA VS	// / /0 ()	
138	D-CRLMP/26150/2026	STATE OF ODISHA DULARAM MURMU VS	SIDHARTHA DAS VS	// / /0 ()	
139	D-CRLREV/26022/2026	STATE OF ODISHA BASUDEB ROUT VS	PRATIK NAYAK VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2026 ()	
140	D-CRLREV/26045/2026	STATE OF ODISHA GHUNGROO MISHRA VS	BEDA PRAKASH PANDA VS	// BHARATPUR PS /542 /2025 ()	
141	D-CRLREV/26090/2026	STATE OF ODISHA RANJIT PATNAIK VS	PRANAB RANJAN CHHATOI VS	// / /0 ()	
142	D-CRLREV/26097/2026	STATE OF ODISHA MANMOHAN HARIJAN @ MAN MOHAN HARIJAN VS	SATYA NARAYAN MISHRA 4 VS	// BISWANATHPUR /29 /2012 ()	AOR20220001615C202600136
143	D-CRLREV/26108/2026	STATE OF ODISHA ORAJAKA PATRICK CHIZOROM @ PATRICK CHIZOROM VS	DEVI RAMANA MOHAPATRA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /16 /2022 ()	
144	D-CRLREV/26128/2026	STATE OF ODISHA KUNA ROUT VS	SITI KANT MISHRA VS	// BARAMBA /68 /2022 ()	
145	D-CRLREV/26152/2026	STATE OF ODISHA PANKAJ PRADHAN VS	SURYAKANTA DWIBEDI VS	// RANPUR /102 /2016 ()	
146	D-CRP/40475/2026	STATE OF ODISHA TANKADHAR PRADHAN VS	ASHOK KUMAR PANIGRAHI VS	// / / ()	
147	D-EXP/40377/2026	M/S. CONSORTIUM MOTORS PVT. LTD., BBSR CH.SHYMA SUNDAR PATRO VS	ADV. VS	// / / ()	AOR20220001535C202600254
		BIBHUTI BHUSAN DAS,ENGINEER-IN-CHIEF, WATER RESOURCES ORISSA		//	

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148	D-EXP/40443/2026	DEEPAK KUMAR PAHI VS PYARI MOHAN MISHRA,ENGINEER IN CHIEF,	SIDHESWAR MALLIK VS ELECTRICITY CUM PRINCIPAL CHIEF ELECTRICAL INSPECTOR, BHUBANE	// 0	AOR20220003390C202600049
149	D-FAO/40593/2026	KOMAN LAL CHANDRAKAR VS STATE OF ODISHA	SANGRAM JENA VS //	// 0 //	
150	D-MACA/40396/2026	D.M., ORIENTAL INSURANCE CO. LTD., CUTTACK VS NANDINI SAMAL	PRASANTA KUMAR MAHALI VS //	// 0 //	
151	D-MACA/40459/2026	M/S. NATIONAL INSURANCE COMPANY LTD., CUTTACK VS SANJUKTA SINGH	PRAKASH KUMAR MOHANTY VS //	// 0 //	
152	D-MACA/40578/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., CUTTACK VS RAJESH KUAMR BHUYAN	PRAMOD KUMAR TRIPATHY VS //	// 0 //	
153	D-MACA/40604/2026	DILLIP KUMAR SAHOO VS TARINI PRASAD PANDA	DEBASISH PATNAIK VS //	// 0 //	
154	D-MATA/40497/2026	RASMITA DAS VS SAMIR KUMAR SABAT	NARESH CHANDRA JENA VS //	// 0 //	
155	D-MATA/40552/2026	MADHURI MISHRA VS SUDHANSU SEKHAR DIXIT	AMIT PRASAD BOSE VS //	// 0 //	
156	D-RPFAM/40423/2026	PUSPALATA MUDULI VS BIJAY KUMAR MUDULI	RANJAN KUMAR ROUTRAY VS //	// 0 //	
157	D-RSA/40519/2026	RAMAKRUSHNA DAS VS BIBEKANANDA DAS	RAMA CHANDRA JENA VS //	// 0 //	
158	D-RSA/40533/2026	GODABARI BHOI VS JADUMANI SAHU	AMIT PRASAD BOSE VS //	// 0 //	
159	D-RSA/40571/2026	MINATI KUMARI PADHY ALIAS MISS MINATI KUMARI PADHY VS SUNYASH KUMAR MAHANTY	ANUPAM KUMAR MAHANTY VS //	// 0 //	AOD20240000242C202600227

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		VS	VS	0	
		BIGHNESWAR PADHI		//	
160	D-RSA/40587/2026	SRI SRI BALUNKESWAR MAHESH BIJE, KEONJHAR	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		BIKASH RANJAN DAS		//	
161	D-TRP(C)/40379/2026	SAROJA NALINI DASH	ASUTOSH TRIPATHY	//	AOR20220001648C202600055
		VS	VS	0	
		DURGA PRASAD MISHRA		//	
162	D-TRP(C)/40394/2026	SWAPNARANI BAGASINGH	LAXMAN PRADHAN	//	AOD20240000968C202600028
		VS	VS	0	
		CHANDRA KANTA SENAPATI		//	
163	D-TRP(C)/40480/2026	TANUSHREE PRADHAN	SIDDHARTHA SAMAL	//	
		VS	VS	0	
		ODISHA GRAMYA BANK, BALASORE		//	
164	D-TRP(C)/40524/2026	SUNANDA SAHOO	DEBASNAN DAS	//	
		VS	VS	0	
		SRINIBAS SAHOO		//	
165	D-TRPCRL/26113/2026	NABA KUMAR ROY	AMULYA RATNA PANDA	SORO /222 /2021	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WA/40518/2026	ACS CUM PRINCIPAL SECRETARY OF WR DEPT	GOVT OF ODISHA	//	LOD20240000172C202600289
		VS	VS	0	
		TOFAN KUMAR MOHANTO		//	
167	D-WA/40520/2026	COMMISSIONER CUM SECRETARY OF HEALTH FAMILY WELFARE DEPT	GOVT OF ODISHA	//	LOD20240000200C202600291
		VS	VS	0	
		SABITA NAYAK		//	
168	D-WA/40525/2026	ALL ODISHA TRUCK MALIKA MAHASANGHA, BHUBANESWAR	ANIL KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WA/40602/2026	SIBA PRASAD SHOME @ SHIBA PRASAD SHOME	ASHOK KUMAR MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/40369/2026	BRAJABANDHU CHINARA	PRIYADARSHINEE BIJAYALAXMI DAS	//	
	WP(C)/27562/2026	VS	VS	0	

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171	D-WP(C)/40370/2026	STATE OF ODISHA JITENDRA PRUSTY VS	SRINIVAS MOHANTY VS	// // 0	AOR20230000802C202600106
172	D-WP(C)/40371/2026	STATE OF ODISHA NUPUR DUTTA VS	SRINIVAS MOHANTY VS	// // 0	AOR20230000802C202600105
173	D-WP(C)/40372/2026	STATE OF ODISHA ANIL KUMAR TANDI VS	SRINIVAS MOHANTY VS	// // 0	AOR20230000802C202600107
174	D-WP(C)/40373/2026	STATE OF ODISHA BHUTUDA BIKASH MULTIPURPOSE COOPERATIVE SOCIETY LTD. VS	SRINIVAS MOHANTY VS	// // 0	AOR20240000732C202600080
175	D-WP(C)/40374/2026	STATE OF ODISHA DINDAYAL SHAH VS	BIRAJA PRASANNA DAS VS	// // 0	
176	D-WP(C)/40375/2026 WP(C)/27576/2026	INDIAN OIL CORP. LTD., SAMBALPUR NARENDRA LENKA VS	KISHORE KUMAR MISHRA VS	// // 0	AOD20250000498C202600069
177	D-WP(C)/40376/2026	STATE OF ODISHA RANJAN KUMAR BALA VS	PRABHAKAR SABAT VS	// // 0	AOD20260000172C202600092
178	D-WP(C)/40378/2026 WP(C)/27584/2026	STATE OF ODISHA BABA SIDHESWAR WSHG VS	SRINIVAS MOHANTY VS	// // 0	AOR20230000802C202600108
179	D-WP(C)/40381/2026	STATE OF ODISHA RAJDEEP SINGH BHATIYA @ RAJDEEP VS	PRIYA RANJAN SINGH VS	// // 0	
180	D-WP(C)/40382/2026	STATE OF ODISHA RAJ KUMAR RANA VS	KIRTAN DANG VS	// // 0	
181	D-WP(C)/40383/2026	STATE OF ODISHA BIJAY KUMAR SARAF VS	ASWINI KUMAR DASH VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/40384/2026	MAHESWAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/40385/2026	CREANOVATION TECHNOLOGIES PVT.LTD., BHUBANESHWAR VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	ANESWAR PRAKASH VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	// 0 //	
184	D-WP(C)/40386/2026	BISWAJIT PALAI VS UNION OF INDIA	JANMEAJAYA DASH VS UNION OF INDIA	// 0 //	
185	D-WP(C)/40387/2026	MANASWINI MADHUSMITA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/40388/2026	KRISHNA CHANDRA MANGARAJ VS STATE OF ODISHA	MANORANJAN DAS VS STATE OF ODISHA	// 0 //	AOR20220000053C202600063
187	D-WP(C)/40389/2026	DEBARAJ RANAHANDOL VS STATE OF ODISHA	BISWARANJAN DALAI VS STATE OF ODISHA	// 0 //	AOR20220000053C202600062
188	D-WP(C)/40392/2026	SUKA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/40393/2026	BIRA KISHORE SAHOO VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/40397/2026 WP(C)/27580/2026	LAXMAN DEHERI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/40398/2026 WP(C)/27581/2026	SAROJ KUMAR KERKETTA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/40399/2026 WP(C)/27585/2026	BABILI @ BABULI KARALI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/40400/2026	SAMBHUNATH JENA	DWARIKA PRASAD MOHANTY	//	

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		VS	VS	0	
		TAHASILDAR. SORO		//	
194	D-WP(C)/40401/2026	BALARAM SUNARI	PABITRA KUMAR NAYAK	//	
	WP(C)/27587/2026	VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/40402/2026	PADMAN BHOI	PABITRA KUMAR NAYAK	//	
	WP(C)/27582/2026	VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/40403/2026	DASHARATHA MUNDA	PABITRA KUMAR NAYAK	//	
	WP(C)/27586/2026	VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/40404/2026	SAROJ KUMAR MOHANTY	PRAFULLA CHANDRA ACHARYA	//	
	WP(C)/27541/2026	VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/40406/2026	RUSHI MUNDA	PABITRA KUMAR NAYAK	//	
	WP(C)/27589/2026	VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/40407/2026	BASANTA KUMAR BASTIA	MANAS PATI	//	AOR20220001535C202600255
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/40408/2026	EVOS BUILDCON PRIVATE LTD.,BHUBANESWAR	HARAPRASAD PANDA	//	
	WP(C)/27618/2026	VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/40409/2026	PRASANTA KUMAR SARKAR	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/40411/2026	KAMDHENU S.H.G., BIRIDA, SUNDERGARH	RAJIV KUMAR MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/40412/2026	MAA DHEULAI S.H.G., TOTAKANA, JAJPUR	RAJIV KUMAR MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/40414/2026	RANJITA ACHARYA	BISWANATH BEHERA	//	AOR20220003680C202600010
		VS	VS	0	

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205	D-WP(C)/40415/2026	STATE OF ODISHA MAA THAKURANI S.H.G.KULIPOSH, SUNDERGARH VS	RAJIV KUMAR MAHANTA VS	// // 0	
206	D-WP(C)/40416/2026 WP(C)/27606/2026	STATE OF ODISHA DR.PRAGNYA PARIMITA NAYAK VS	AVIJIT MISHRA VS	// // 0	
207	D-WP(C)/40420/2026	STATE OF ODISHA GOPAL KRUSHNA SAHOO VS	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600139
208	D-WP(C)/40421/2026 WP(C)/27643/2026	STATE OF ODISHA GOPINATH BISWAL VS	ALOK MOHANTY VS	// // 0	
209	D-WP(C)/40422/2026	ASSETS RECONSTRUCTION COMPANY(INDIA) LTD.,MUMBAI CHANDRABHANU MOHANTY VS	GYANA RANJAN SETHI VS	// // 0	
210	D-WP(C)/40425/2026	STATE OF ODISHA M/S.UNITED FRIENDS BUILDERS(P) LTD.,CUTTACK VS	BIKRAM CHANDRA GHADAI VS	// // 0	
211	D-WP(C)/40426/2026	STATE OF ODISHA SK.ABDUL AKRIM VS	SOUMYA MISHRA VS	// // 0	
212	D-WP(C)/40427/2026	ODISHA BOARD OF WAQF, CUTTACK STATE BANK OF INDIA, BHUBANESWAR VS	PRADEEP KUMAR ROUT VS	// // 0	
213	D-WP(C)/40428/2026	ODISHA STATE CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK STAR HEALTH AND ALLIED INSURANCE CO.LTD., KHANDA VS	KRISHNA CH. SAHOO - 1 VS	// // 0	
214	D-WP(C)/40429/2026	THE INSURANCE OMBUDSMAN, KHORDHA RAGHUNATH SARANGI VS	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600135
215	D-WP(C)/40430/2026	STATE OF ODISHA SURESH KUMAR BARIK VS	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600136
		STATE OF ODISHA		//	

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216	D-WP(C)/40431/2026	NATABAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600137
217	D-WP(C)/40433/2026	SANKARSAN PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600138
218	D-WP(C)/40434/2026	PURNA CHANDRA DALAI VS STATE OF ODISHA	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600140
219	D-WP(C)/40435/2026	NISCHINTA KUMAR GIRI VS STATE OF ODISHA	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600141
220	D-WP(C)/40436/2026	ABHISEK BEHERA VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS VS	// 0 //	
221	D-WP(C)/40437/2026	SURENDRA KUMAR BEURA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS VS	// 0 //	AOR20220001606C202600012
222	D-WP(C)/40438/2026	SUBASH RANASINGH VS STATE OF ODISHA	ASHIT KUMAR DASH VS VS	// 0 //	
223	D-WP(C)/40441/2026	SUMANTA KUMAR BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS VS	// 0 //	
224	D-WP(C)/40442/2026	BASUDEV SINGH VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS VS	// 0 //	
225	D-WP(C)/40444/2026	MANOJ KUMAR JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS VS	// 0 //	
226	D-WP(C)/40445/2026	KISHOR KUMAR DAS VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS VS	// 0 //	
227	D-WP(C)/40446/2026	CHAITANYA OJHA	ARUN KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/40447/2026	CHAITANYA OJHA	ARUN KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/40448/2026	CHAITANYA OJHA	ARUN KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/40449/2026	KRUSHNA PARIDA	MANOJ KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/40450/2026	MAHENDRA BAG	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		THE GENERAL MANAGER, MAHANADI COALFIELD LTD.,SUNDERGARH		//	
232	D-WP(C)/40453/2026	PABITRA KUMAR BARIK	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/40454/2026	BIJAY NAYAK	SATYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/40455/2026	ABINASH PATTANAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/40456/2026	PRAKASH MAHAKUD	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/40457/2026	AKHILA KUMAR SAHOO	SAMEER KUMAR DAS	//	AOD20240000338C202600142
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/40458/2026	MANOJA KUMAR JENA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/40460/2026	M/S SANOFI INDIA LIMITED, MUMBAI	SUPRATIK ACHARYA	//	
		VS	VS	0	

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		LD.PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//	
239	D-WP(C)/40461/2026	SUSANTA KUMAR NAYAK	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
240	D-WP(C)/40462/2026	SUDHAKAR BEHERA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
241	D-WP(C)/40464/2026	SARAT CHANDRA BARIK	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
242	D-WP(C)/40466/2026	BIJAYANANDA BEHERA	KARUNAKAR GAYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
243	D-WP(C)/40468/2026	SHRINIBAS ROUTARAY	MANORANJAN DAS	//	AOR20220000053C202600068
		VS	VS	0	
		STATE OF ODISHA		//	
244	D-WP(C)/40470/2026	MOHAN MANGARAJ	MANORANJAN DAS	//	AOR20220000053C202600065
		VS	VS	0	
		STATE OF ODISHA		//	
245	D-WP(C)/40471/2026	DUSHMANT PATUARASINGH	MANORANJAN DAS	//	AOR20220000053C202600066
		VS	VS	0	
		STATE OF ODISHA		//	
246	D-WP(C)/40472/2026	GOBINDA CHANDRA SAW	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
247	D-WP(C)/40473/2026	UNION BANK OF INDIA, ASSET RECOVERY BRANCH, BHUBANESWAR		//	
		VS	VS	0	
		DEBT RECOVERY TRIBUNAL, CUTTACK		//	
248	D-WP(C)/40474/2026	PRAKASH CHANDRA PARIDA	MANORANJAN DAS	//	AOR20220000053C202600064
		VS	VS	0	
		STATE OF ODISHA		//	
249	D-WP(C)/40476/2026	INDIAN BANK, CUTTACK	TUNA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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250	D-WP(C)/40477/2026	JAMINIKANTA GHOSH VS STATE OF ODISHA	ANAM CHARAN PANDA VS VS	// 0 //	
251	D-WP(C)/40478/2026	PRAKASH CHAND RATHI VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD., MUMBAI	PRAMATHNATH BEHERA VS VS	// 0 //	
252	D-WP(C)/40479/2026	MANJULATA BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS VS	// 0 //	
253	D-WP(C)/40481/2026	SUJATA MALLICK VS STATE OF ODISHA	ANAM CHARAN PANDA VS VS	// 0 //	
254	D-WP(C)/40482/2026	PRAKASH CHAND RATHI VS CENTRAL BANK OF INDIA, MUMBAI	PRAMATHNATH BEHERA VS VS	// 0 //	
255	D-WP(C)/40483/2026	ARUNDHATI MALLICK VS STATE OF ODISHA	ANAM CHARAN PANDA VS VS	// 0 //	
256	D-WP(C)/40484/2026	SUMITA MOHAPATRA VS SUBHANKAR DAS	RABINDRA KUMAR PRUSTY VS VS	// 0 //	
257	D-WP(C)/40486/2026	RAJA @ AMIYA RANJAN CHAMPATI VS STATE OF ODISHA	MANORANJAN DAS VS VS	// 0 //	AOR20220000053C202600067
258	D-WP(C)/40487/2026 WP(C)/27637/2026	SUDHANSU SEKHAR MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600243
259	D-WP(C)/40488/2026 WP(C)/27640/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600244
260	D-WP(C)/40489/2026	RADHANATH MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS VS	// 0 //	
261	D-WP(C)/40490/2026	THE MANAGING COMMITTEE OF THE ODISHA STATE CO-OPERATIVE UNION, BHUBANESWAR	VS	//	

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		VS	VS	0	
		UNION OF INDIA		//	
262	D-WP(C)/40491/2026	KALPANA KUMARI SATAPATHY	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/40492/2026	UNITED FRIENDS BUILDERS (P) LTD	SUSANTA KUMAR BARAL	//	AOR20220001297C202600202
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/40493/2026	SOURAV AGRAWAL	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600165
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/40494/2026	OMM SREE SAI BABA SHG, KANTILO	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600120
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/40495/2026	PANKAJA PALLEI	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/40496/2026	AJAYA KUMAR ROTRAY	DEEPTIRANJAN JENA	//	AOD20220003797C202600006
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/40498/2026	RAMA CHANDRA BEHERA	DILIP KUMAR SAHU	//	AOR20220001727C202600091
		VS	VS	0	
		CMD, MAHANADI COALFIELDS LIMITED		//	
269	D-WP(C)/40499/2026	HIMANSU SEKHAR PADHY	LALATENDU SAMAL	//	AOD20240000276C202600054
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/40500/2026	AJAY NAG	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/40501/2026	UNION OF INDIA	AJAY KUMAR ROY	//	
		VS	VS	0	
		ABANINDRA MOHANTY		//	
272	D-WP(C)/40502/2026	GIRIGOBARDHAN BISWAL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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273	D-WP(C)/40503/2026	STATE OF ODISHA PRANATI CHAND VS	MANOJA KUMAR KHUNTIA VS	// // 0	
274	D-WP(C)/40504/2026	STATE OF ODISHA DEBASIS ROUT VS	MANOJA KUMAR KHUNTIA VS	// // 0	
275	D-WP(C)/40505/2026	STATE OF ODISHA MANAGING COMMITTEE OF NILAKANTHESWAR BIRYAMANDIR, SINGHPUR VS	MANOJA KUMAR KHUNTIA VS	// // 0	
276	D-WP(C)/40506/2026	STATE OF ODISHA JAY JAGANNATH WOMEN SELF HELP GROUP (WSHGA), MAHULACHARYA VS	RAMA CHANDRA JENA VS	// // 0	
277	D-WP(C)/40507/2026	STATE OF ODISHA SANIA SING VS	RAMA CHANDRA JENA VS	// // 0	
278	D-WP(C)/40508/2026	STATE OF ODISHA LAXMIDHAR DUTTA VS	KUNAL KUMAR SWAIN VS	// // 0	
279	D-WP(C)/40510/2026	STATE OF ODISHA RITA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
280	D-WP(C)/40513/2026	STATE OF ODISHA JITENDRA NAYAK VS	LAXMIKANTA MOHANTY VS	// // 0	
281	D-WP(C)/40515/2026	STATE OF ODISHA BHARATI MOHANTY@KAUSALYA VS	AJAYA KUMAR MOHARANA VS	// // 0	
282	D-WP(C)/40517/2026	STATE OF ODISHA KALPANA ACHARYA VS	KUNAL KUMAR SWAIN VS	// // 0	
283	D-WP(C)/40523/2026	STATE OF ODISHA RAJENDRA KUMAR SING VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// // 0 //	

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284	D-WP(C)/40527/2026	SALIMA ROUT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS VS	// 0 //	
285	D-WP(C)/40528/2026	ITISHREE MUKHI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS VS	// 0 //	
286	D-WP(C)/40529/2026	BHAWANI SHANKAR ACHARYA VS STATE OF ODISHA	ALOK KUMAR PANDA VS VS	// 0 //	
287	D-WP(C)/40530/2026	POOJA GUPTA VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
288	D-WP(C)/40531/2026	PURNIMA JENA VS STATE OF ODISHA	NIRANJAN LENKA VS VS	// 0 //	
289	D-WP(C)/40532/2026	ARJUN CHARAN MALIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS VS	// 0 //	
290	D-WP(C)/40534/2026	SAHADEV @ SAHADEBA JAL VS STATE OF ODISHA	SRIKHETRA MISHRA VS VS	// 0 //	
291	D-WP(C)/40535/2026	MANAGING COMMITTEE OF KALINGA HIGH SCHOOL, RAIPUR VS STATE OF ODISHA	ANIL KUMAR VS VS	// 0 //	
292	D-WP(C)/40536/2026	M/S MAA SWARNAPAI CHEMICALS (OPC) PRIVATE LIMITED, CUTTACK VS SALES TAX OFFICER, CUTTACK I	AMIT KUMAR VS VS	// 0 //	
293	D-WP(C)/40537/2026	SANJIB KUMAR SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS VS	// 0 //	
294	D-WP(C)/40538/2026	RAJ KISHOR MOHARANA VS STATE OF ODISHA	ADYASIDHI MISHRA VS VS	// 0 //	
295	D-WP(C)/40539/2026	AMULYA KUMAR PANIGRAHI	ADYASIDHI MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/40540/2026	DR.BIJAY KUMAR KHUNTIA	SANGRAM SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/40541/2026	RABINDRA SINGH	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/40542/2026	SAROJ KUMAR PANDA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/40543/2026	KHIROD KUMAR BARAL	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/40545/2026	BINAYAK MISHRA	LALATENDU SAMAL	//	AOD20240000276C202600055
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/40546/2026	MAA MAHAMAYI SHG GROUP	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600225
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/40547/2026	ARYAN DAGA	SUBHAM AGRAWAL	//	AOR20220001380C202600037
		VS	VS	0	
		HDFC BANKLTD		//	
303	D-WP(C)/40548/2026	PRAMOD KUMAR ROUT	LALATENDU SAMAL	//	AOD20240000276C202600056
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/40549/2026	SANTOSH KUMAR PARIDA	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600246
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/40550/2026	BIJAYA KUMAR PATRA	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600226
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/40551/2026	PADMANAVA TRIPATHY	AKSHAYA KUMAR JENA	//	
		VS	VS	0	

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307	D-WP(C)/40553/2026	STATE OF ODISHA ER. SWATI PRADHAN VS	ACHYUTANANDA PATTANAIK VS	// // 0	AOD20240000586C202600244
308	D-WP(C)/40554/2026	STATE OF ODISHA SARTHAK PARIDA VS	SIDHARTH PARIDA VS	// // 0	
309	D-WP(C)/40555/2026	STATE OF ODISHA GAGAN KUMAR PARIDA VS	ACHYUTANANDA PATTANAIK VS	// // 0	AOD20240000586C202600245
310	D-WP(C)/40556/2026	STATE OF ODISHA PRIYABRATA PALAI VS	Sameer Kumar Das VS	// // 0	AOD20240000338C202600144
311	D-WP(C)/40557/2026	STATE OF ODISHA BISWAJIT LENKA VS	Sameer Kumar Das VS	// // 0	AOD20240000338C202600143
312	D-WP(C)/40558/2026	STATE OF ODISHA SANTOSH KUMAR ROUT VS	Sameer Kumar Das VS	// // 0	AOD20240000338C202600145
313	D-WP(C)/40559/2026	STATE OF ODISHA BHARAT SANCHAR NIGAM LTD., NEW DELHI VS	PRAKASH RANJAN BARIK VS	// // 0	
314	D-WP(C)/40560/2026	SUSHANTA KUMAR NAIK RAMANI RANJAN DAS VS	GOPAL PRASAD JENA VS	// // 0	
315	D-WP(C)/40561/2026	STATE OF ODISHA RAMANI RANJAN DAS VS	GOPAL PRASAD JENA VS	// // 0	
316	D-WP(C)/40563/2026	STATE OF ODISHA DR. JAYANTA KUMAR DASH VS	SANGRAM JENA VS	// // 0	
317	D-WP(C)/40564/2026	STATE OF ODISHA AJAYA KUMAR MISHRA VS	SANGRAM JENA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/40565/2026	BIJAYA KUMAR SAHOO VS MR.EMANUEL NEDUNURI	DEBASISH PATNAIK VS	// 0 //	
319	D-WP(C)/40567/2026	BHARAT SANCHAR NIGAM LTD., NEW DELHI VS LAXMAN KUMAR DAS	PRAKASH RANJAN BARIK VS	// 0 //	
320	D-WP(C)/40568/2026	PRAHALLAD CHANDRA BARIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
321	D-WP(C)/40569/2026	AJAYA KUMAR DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
322	D-WP(C)/40572/2026	M/S.ARUHA PRIMARY AGRICULTURE COOPERATIVE SOCIETY, BALASORE VS STATE OF ODISHA	SIDDHARTH PATNAIK VS	// 0 //	
323	D-WP(C)/40574/2026	SUSHREE SARITA SINGH VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
324	D-WP(C)/40576/2026	JAYANTA KUMAR TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
325	D-WP(C)/40577/2026	SARASWATI SHISHU BIDYA MANDIR, CUTTACK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //	
326	D-WP(C)/40579/2026	KANHU CHARAN MAHAKUD VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
327	D-WP(C)/40580/2026	DILIP KUMAR DASH VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //	
328	D-WP(C)/40581/2026	M/S MAHADEV ELECTRONICS, GANJAM VS CANARA BANK, GANJAM	SIDDHARTH GOUTAM DAS VS	// 0 //	
329	D-WP(C)/40583/2026	RAJENDRA KUMAR PRADHAN	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/40584/2026	SANAT KUMAR MOHANTA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/40586/2026	SADANANDA BEHERA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/40588/2026	HEMANTA KUMAR RANA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/40589/2026	SAROJ KANTA DAS	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/40590/2026	PUSPALATA SAHOO	LUCKY MOHANTY	//	
		VS	VS	0	
		AUTHORIZED OFFICER, YES BANK, KOLKATA		//	
335	D-WP(C)/40591/2026	MADHUMITA BEHERA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/40592/2026	PRANAB KUMAR SAHOO	AJIT KUMAR MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
337	D-WP(C)/40594/2026	JAYADEB MOHALIK	SASIM AJITAV PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/40595/2026	PARBATI MOHANTA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/40596/2026	MANORANJAN SAHOO	LUCKY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/40597/2026	SURYAKANTI BEHERA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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341	D-WP(C)/40598/2026	STATE OF ODISHA SATYADEEP MOHANTY VS DIPTIMAYEE MOHANTY	UMA CHARAN MISHRA VS	// // 0 //	
342	D-WP(C)/40599/2026	MINATI NAYAK VS STATE OF ODISHA	BISWAPRIYA KANUNGO VS	// 0 //	
343	D-WP(C)/40601/2026	PRATAP KUMAR BEHERA VS STATE OF ODISHA	SASIM AJITAV PATNAIK VS	// 0 //	
344	D-WP(C)/40603/2026	RAMESH CHANDRA KISHAN VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //	
345	D-WP(C)/40605/2026	PADMALLOCHAN SWAIN VS REGISTRAR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHADUTTA ROUTRAY VS	// 0 //	
346	D-WP(C)/40606/2026	SHAKTIMAYEE WOMEN SELF HELP GROUP, JAGATSINGHPUR VS STATE OF ODISHA	SINGHARAJA BISWAL VS	// 0 //	
347	D-WP(C)/40607/2026	ANAMA CHARAN BEHERA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
348	D-WP(C)/40608/2026	PROMODE KUMAR DHUPAR VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
349	D-WP(C)/40609/2026	MAA AGNIGANGAMA WSHG, CHARAMULA, NABARPOKHILA VS STATE OF ODISHA	POKHILA KUMAR MOHAPATRA VS	// 0 //	
350	D-WP(C)/40610/2026	JITENDRA KUMAR PANDA VS REGISTRAR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHADUTTA ROUTRAY VS	// 0 //	
351	D-ABLAPL/26003/2026	BINA URMAL VS STATE OF ODISHA(VIG.)	UMA SHANKAR PATEL VS	ROURKELA VIGILANCE /9 /2026 0 //	AOR20220000263C202600076

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352	D-ABLAPL/26009/2026	UMAKANTA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DERABIS /202 /2026 () //	
353	D-ABLAPL/26012/2026	SANGITA JENA VS STATE OF ODISHA	NILAM SWAIN VS	BHADRAK RURAL /783 /2024 () //	
354	D-ABLAPL/26015/2026	ULLAS BEHERA VS STATE OF ODISHA	RATNAKAR SAHOO VS	DHENKANAL SADAR /682 /2026 () //	
355	D-ABLAPL/26016/2026	SANTOSH PRADHAN @ SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	DIPAK KUMAR SETHY VS	BARKOTE /136 /2018 () //	
356	D-ABLAPL/26021/2026 ABLAPL/10012/2026	BISWANATH KAMILA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RASGOBINDPUR /441 /2026 () //	AOD20240000012C202600260
357	D-ABLAPL/26026/2026	PRAKASH CHANDRA NAIK VS STATE OF ODISHA	AMLAN MOHANTY VS	BAMBARI /24 /2025 () //	
358	D-ABLAPL/26029/2026	SHANTILATA DAS @ SANTI DAS VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	RAMBHA (KHALLIKOTE) /527 /2026 () //	
359	D-ABLAPL/26030/2026	BRAJAKISHORE NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PARADEEP MODEL /165 /2024 () //	AOD20240000557C202600101
360	D-ABLAPL/26037/2026	SAWAN SUBUDHIRAY VS STATE OF ODISHA	ASHUTOSH MISHRA VS	/ /0 () //	
361	D-ABLAPL/26038/2026	T.KAMESH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	INFOCITY PS /755 /2026 () //	
362	D-ABLAPL/26041/2026	SUBODH SAHU VS STATE OF ODISHA	LALIT SAHU VS	/ /0 () //	
363	D-ABLAPL/26048/2026	TUNA BARIK	JUGALA KISHORE PANDA	TARBHA /160 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/26050/2026	BHAGABAN RANA	BIKASH KARNA	GHANTAPADA /140 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/26053/2026	JULU @ SAMBIT BARIK	DEEPAK KU SAHOO	MARSHAGHAI /307 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/26057/2026	REBATI DAS	DEEPAK KU SAHOO	MARSHAGHAI /243 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/26059/2026	SUBAL MIRDHA	JAYADEBA BEHERA	PATNAGARH /218 /2026	AOD20240000366C202600136
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/26060/2026	MANOJ MOHAPATRA	SUSANTA KUMAR SAHU	SOHELLA /212 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/26062/2026	PRABIN KUMAR BEHERA @ PABINA BEHERA	PRAKASH KUMAR MISHRA	NARASINGHPUR /194 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/26065/2026	PRAMOD KUMAR SAHOO @ CHANDAN	RANJAN KUMAR SAHOO	KANPUR /130 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/26071/2026	RAMESH CHANDRA PRADHAN	TANMAYA KUMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/26073/2026	ALEKHA CHANDRA BHUTIA @ ALEKHA CH. BHUTIA	RAKESH BEHERA	KHAMAR /166 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/26074/2026	RAKESH KUMAR MALIK	DIPTIREKHA NANDA	AUL /335 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/26078/2026	POPULAR BEHERA	CHIRANJIB ROUT	BASUDEVPUR /525 /2022	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/26082/2026	STATE OF ODISHA AKHILA KUMBHAR @ AKILA KUMBHAR VS	SANGRAM KESHARI ROUT VS	// KHATIGUDA /77 /2026 ()	
376	D-ABLAPL/26083/2026	STATE OF ODISHA DINESH DASH VS	MANAS KUMAR CHAND VS	// / /0 ()	
377	D-ABLAPL/26098/2026	STATE OF ODISHA PAYAL BEHERA VS	BIJAY KUMAR BEHERA VS	// PARADEEP MODEL /176 /2026 ()	AOR20220001736C202600215
378	D-ABLAPL/26099/2026	STATE OF ODISHA ASHOK MALLICK VS	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /560 /2026 ()	AOR20220001207C202600063
379	D-ABLAPL/26106/2026	STATE OF ODISHA SEK@ SK. JUMA VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA /218 /2026 ()	
380	D-ABLAPL/26115/2026	STATE OF ODISHA TIRJAK MOHANTY VS	PRATYUSHA NAIDU VS	// BHARATPUR PS /325 /2026 ()	
381	D-ABLAPL/26116/2026	STATE OF ODISHA AKSHAYA KUMAR MALLIK VS	HIMANSHU BHUSAN DASH VS	// / /0 ()	
382	D-ABLAPL/26121/2026	STATE OF ODISHA GYANA RANJAN NAYAK VS	SUJIT KUMAR SAHU VS	// / /0 ()	
383	D-ABLAPL/26125/2026	STATE OF ODISHA DILLIP KUMAR NAIK VS	BIRAJA PRASAD NANDA VS	// KHAMAR /294 /2026 ()	
384	D-ABLAPL/26127/2026	STATE OF ODISHA MANAS RANJAN DALAI VS	SANJAY KUMAR PATTANAIK VS	// CHOUDWAR /527 /2026 ()	
385	D-ABLAPL/26132/2026	STATE OF ODISHA SURENDRA PARIDA @ NARAYAN PARIDA VS STATE OF ODISHA	PRADIPTA BEURA VS	// / / () //	AOD20220004020C202600046

ORISSA HIGH COURT

FILING REPORT AS ON :27/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/26135/2026	SIPU ALIAS SHARADA PRASAD PANDA VS STATE OF ODISHA	AKSHAYA KUMAR BEHERA VS VS	// () //	AOR20230000872C202600060
387	D-ABLAPL/26136/2026	RATNAKAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS VS	// () //	AOD20220004020C202600047
388	D-ABLAPL/26137/2026	PRASANNA PATRA ALIAS PRASANNS KU PATRA ALIAS PRASANN KUMAR PATRA VS STATE OF ODISHA	AKSHAYA KUMAR BEHERA VS VS	// () //	AOD20240000012C202600261
389	D-ABLAPL/26139/2026	MUNA NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS VS	// () //	AOD20240000388C202600033
390	D-ABLAPL/26141/2026	B.VENKATE RAMANA @ B.VENKAT RAMAN VS STATE OF ODISHA(VIG.)	JITENDRA SAMANTARAY VS VS	VIGILANCE PS (BERHAMPUR) /7 /2026 () //	
391	D-ABLAPL/26144/2026	SOUMYA RANJAN NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS VS	//0 () //	
392	D-ABLAPL/26145/2026	HEMANTA MAHALIK @ LULU MAHALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	BAISINGA /390 /2026 () //	
393	D-ABLAPL/26148/2026	MOHAMMAD SIRAJ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	RAIRAKHOL /153 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :27/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/40475/2026 CRP/ /	TANKADHAR PRADHAN MP	ASHOK KUMAR PANIGRAHI	66/2026
2	D-TRPCRL/26113/2026 TRPCRL/ /	NABA KUMAR ROY MP	AMULYA RATNA PANDA	70/2026
3	D-MSA/54116/2025 MSA/3/2026	M/S HI TECH ESTATES AND PROMOTERS MP	DEBASHIS PANDA	74/2026
4	D-MSA/30543/2026 MSA/42/2026	M/S EVOS BUILDCON PVT. LTD. MP	HARAPRASAD PANDA	75/2026
5	D-SA/206/1996 SA/206/1996	BAIDHAR MP	M/S.N.P.PARIJA	148/2026
6	D-SA/206/1996 SA/206/1996	BAIDHAR MP	M/S.N.P.PARIJA	149/2026
7	D-SA/206/1996 SA/206/1996	BAIDHAR MP	M/S.N.P.PARIJA	150/2026
8	D-CMAPL/40432/2026 CMAPL/ /	DHANANJAY PATRA MP	ADV.	207/2026
9	D-JCRLA/1034/2026 JCRLA/19/2026	JAY DEY MP	ADV.	235/2026
10	D-JCRLA/1034/2026 JCRLA/19/2026	JAY DEY MP	ADV.	236/2026
11	D-JCRLA/31/2018 JCRLA/31/2018	RAJESH@RAJESH GUDIA MP		237/2026
12	D-JCRLA/32/2018 JCRLA/32/2018	ROHIT GUDIA MP	MS ANIMA KUMARI DEI, (M/S.BISWAJIT NAYAK, S.SAMANTRAY, A.I	238/2026
13	D-CRLMP/26142/2026 CRLMP/ /	SUMITRA PADHI MP	ABHILASH MISHRA	288/2026
14	D-TRP(C)/40480/2026 TRP(C)/ /	TANUSHREE PRADHAN MP	SIDDHARTHA SAMAL	292/2026
15	D-TRP(C)/40524/2026 TRP(C)/ /	SUNANDA SAHOO MP	DEBASNAN DAS	293/2026
16	D-RPFAM/302/2023 RPFAM/302/2023	BINOD MADHAB DUTTA MP	BINOD MADHAB DUTTA (IN PERSON)	381/2026
17	D-RPFAM/30890/2024 RPFAM/207/2024	SWAPAN RANA MP	SAMIR KUMAR MISHRA, SR.ADV.	382/2026
18	D-RVWPET/18592/2026 RVWPET/149/2026	BALARAM BHUYAN MP	DR. JITENDRA KUMAR LENKA	418/2026
19	D-MATA/12626/2026 MATA/111/2026	SANTWANA DASH @ TRIPATHY MP	PARTHA SARATHI NAYAK	461/2026
20	D-MATA/35344/2026 MATA/260/2026	SMRUTI RANJAN PATTNAIK MP	BIBHUTI KESHARI BISWAL	462/2026
21	D-MATA/35717/2026 MATA/ /	MANAS PATTANAIAK MP	DEBASNAN DAS	463/2026
22	D-MATA/40497/2026 MATA/ /	RASMITA DAS MP	NARESH CHANDRA JENA	464/2026
23	D-MATA/40552/2026 MATA/ /	MADHURI MISHRA MP	AMIT PRASAD BOSE	465/2026
24	D-CONTC/2648/2025 CONTC/411/2025	SUNAKAR JENA MP	RAJJEET ROY	584/2026
25	D-CONTC/1595/2024 CONTC/586/2024	PARAMANANDA SARANGI MP	LOKANATH RATH	585/2026
26	D-CONTC/1834/2026	KHAGESWAR AMANTA		

	CONTC/537/2026	MP		586/2026
27	D-CONTC/36970/2026	SYED SAHEJUR REHEMAN	ADV.	
	CONTC/ /	MP		587/2026
28	D-BLAPL/19785/2026	ABHISEK ROUT	LALIT KUMAR MAHARANA	
	BLAPL/7307/2026	MP		632/2026
29	D-BLAPL/19016/2026	SANTOSH KUMAR ACHARYA	JITENDRA SAMANTARAY	
	BLAPL/6572/2026	MP		633/2026
30	D-BLAPL/1008/2023	MAHESWAR SAHOO		
	BLAPL/1008/2023	MP		634/2026
31	D-BLAPL/10787/2026	DWITIKRUSHNA NAHAK @ TARU KALIA		
	BLAPL/3615/2026	MP		635/2026
32	D-BLAPL/10195/2026	ASHISH RANJAN MOHANTY @ LIPU @ ASHISH	HEWAJIT NAYAK	
	BLAPL/3520/2026	MP		636/2026
33	D-CRLREV/24505/2026	SATRUGHAN JENA	SUKANTA KUMAR NAYAK	
	CRLREV/591/2026	MP		996/2026
34	D-CRLREV/26022/2026	BASUDEB ROUT	PRATIK NAYAK	
	CRLREV/ /	MP		997/2026
35	D-CRLREV/26045/2026	GHUNGROO MISHRA	BEDA PRAKASH PANDA	
	CRLREV/ /	MP		998/2026
36	D-CRLREV/26090/2026	RANJIT PATTNAIK	PRANAB RANJAN CHHATOI	
	CRLREV/ /	MP		999/2026
37	D-CRLREV/26108/2026	ORAJAKA PATRICK CHIZOROM @ PATRICK CHIZOROM MOHAPATRA		
	CRLREV/ /	MP		1000/2026
38	D-CRLREV/26108/2026	ORAJAKA PATRICK CHIZOROM @ PATRICK CHIZOROM MOHAPATRA		
	CRLREV/ /	MP		1001/2026
39	D-CRLREV/24384/2026	AKASH KUMAR AGRAWAL	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1002/2026
40	D-CRLREV/26097/2026	MANMOHAN HARIJAN @ MAN MOHAN HARIJAN	NARAYAN MISHRA 4	
	CRLREV/ /	MP		1003/2026
41	D-CRLREV/26097/2026	MANMOHAN HARIJAN @ MAN MOHAN HARIJAN	NARAYAN MISHRA 4	
	CRLREV/ /	MP		1004/2026
42	D-CRLREV/26128/2026	KUNA ROUT	SITI KANT MISHRA	
	CRLREV/ /	MP		1005/2026
43	D-CRLREV/26128/2026	KUNA ROUT	SITI KANT MISHRA	
	CRLREV/ /	MP		1006/2026
44	D-CRLREV/26097/2026	MANMOHAN HARIJAN @ MAN MOHAN HARIJAN	NARAYAN MISHRA 4	
	CRLREV/ /	MP		1007/2026
45	D-RSA/19465/2025	PADMALOCHAN ROUT	DWARIKA PRASAD MOHANTY	
	RSA/279/2025	MP		1246/2026
46	D-RSA/29658/2026	RAJANI NAYAK	GOKULANANDA SAHU	
	RSA/361/2026	MP		1247/2026
47	D-RSA/156/2004	DWARIKANATH KARNA	M/S.S.P.MISRA	
	RSA/156/2004	MP		1248/2026
48	D-RSA/214/2002	MAYADHAR MURMU@MAJHI	M/S.SUSANTA KUMAR DASH	
	RSA/214/2002	MP		1249/2026
49	D-RSA/40519/2026	RAMAKRUSHNA DAS	RAMA CHANDRA JENA	
	RSA/ /	MP		1250/2026
50	D-RSA/40587/2026	SRI SRI BALUNKESWAR MAHESH BIJE, KESWIDIA KUMAR MOHAPATRA		
	RSA/ /	MP		1251/2026
51	D-RSA/40587/2026	SRI SRI BALUNKESWAR MAHESH BIJE, KESWIDIA KUMAR MOHAPATRA		
	RSA/ /	MP		1252/2026
52	D-FAO/40593/2026	KOMAN LAL CHANDRAKAR	SANGRAM JENA	
	FAO/ /	MP		1264/2026
53	D-ABLAPL/26021/2026	BISWANATH KAMILA	KULDEEP MOHANTY	
	ABLAPL/10012/2026	MP		1588/2026
54	D-ABLAPL/23899/2026	JITENDRA GURU		
	ABLAPL/9364/2026	MP		1589/2026
55	D-ABLAPL/2068/2026	SANDEEP @ SANDEEP MOHANTY		
	ABLAPL/959/2026	MP		1590/2026
56	D-ABLAPL/19612/2026	ASHISH NAIK @ SILU		
	ABLAPL/7859/2026	MP		1591/2026
57	D-ABLAPL/13417/2026	BIBEK SAMAL		
	ABLAPL/5346/2026	MP		1592/2026

58	D-ABLAPL/16146/2026 ABLAPL/6282/2026	DEBANA @ DEBENDRA NAYAK MP		1593/2026
59	D-ABLAPL/21527/2026 ABLAPL/9605/2026	ANKITA DEVI MP	ASHOK KUMAR SARANGI	1594/2026
60	D-ABLAPL/19968/2026 ABLAPL/7991/2026	NARAYAN SUBUDHI MP		1595/2026
61	D-ABLAPL/6446/2026 ABLAPL/2784/2026	KAMAL LOCHAN JENA MP		1596/2026
62	D-CMP/15045/2024 CMP/311/2024	BRAMHACHARI UDAY DAS MP	M/S.SOUMYA MISHRA	1598/2026
63	D-CMP/52016/2025 CMP/2027/2025	SATYABHAMA RAJPUR MP	BASUDEV MISHRA	1599/2026
64	D-CMP/1815/2026 CMP/104/2026	PRABHAKAR @ PRAVAKAR SASMAL MP	BHASKAR CHANDRA PANDA	1600/2026
65	D-CMP/40424/2026 CMP/ /	SAROJ KUMAR PANDA MP	AJIT CHANDRA MOHAPATRA	1601/2026
66	D-CMP/37366/2026 CMP/ /	LATA PATRA MP	SATYA SINDHU KASHYAP	1602/2026
67	D-CMP/38685/2026 CMP/1396/2026	SURTI PRIYA MP	KALINGA KESHARI MOHAPATRA	1603/2026
68	D-CMP/40465/2026 CMP/ /	SANKARLAL AGRAWAL MP	SUMITRA MOHANTY	1604/2026
69	D-CMP/40052/2026 CMP/1426/2026	DEEPAK KUMAR LENKA MP	ALOK KUMAR MOHAPATRA	1605/2026
70	D-CMP/31278/2026 CMP/1146/2026	AINTHI SANTARA @ SAMANTARAY MP		1606/2026
71	D-CMP/40509/2026 CMP/ /	PARAMESWAR BASTIA MP	PRASHANTA KUMAR NAYAK	1607/2026
72	D-CMP/40526/2026 CMP/ /	SANJUKTA DAS MP	SUBRATA MISHRA	1608/2026
73	D-CMP/40511/2026 CMP/ /	RAMACHANDRA BARIK MP	ANJAN KUMAR BISWAL	1609/2026
74	D-CMP/6000/2026 CMP/289/2026	SHYAMALATA AGRAWAL MP	PANKAJ KUMAR JAIN	1610/2026
75	D-MACA/12679/2026 MACA/300/2026	ABHIMANYU NAYAK@ABHIMANYU NAIK MP	KALPATARU PANIGRAHI	1921/2026
76	D-MACA/12679/2026 MACA/300/2026	ABHIMANYU NAYAK@ABHIMANYU NAIK MP	KALPATARU PANIGRAHI	1922/2026
77	D-MACA/12679/2026 MACA/300/2026	ABHIMANYU NAYAK@ABHIMANYU NAIK MP	KALPATARU PANIGRAHI	1923/2026
78	D-MACA/36800/2026 MACA/ /	RELIANCE GENERAL INSURANCE CO.LTD. MP	SUBHAKT SATPATHY	1924/2026
79	D-MACA/40396/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., CUPRA MP	PRASHANTA KUMAR MAHALI	1925/2026
80	D-MACA/40396/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., CUPRA MP	PRASHANTA KUMAR MAHALI	1926/2026
81	D-MACA/36004/2026 MACA/ /	D.M. M/S ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	1927/2026
82	D-MACA/37595/2026 MACA/ /	THE LEGAL MANAGER (CLAIMS), M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BHUBANESHWAR MP	CHITRA PRASAD MISHRA	1928/2026
83	D-MACA/37617/2026 MACA/ /	D.M., CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., GUJARAT MP	CHITRA PRASAD MISHRA	1929/2026
84	D-MACA/40459/2026 MACA/ /	M/S. NATIONAL INSURANCE COMPANY LTD. MP	PRASHANTA KUMAR MOHANTY	1930/2026
85	D-MACA/40578/2026 MACA/ /	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. MP	IRANON KUMAR TRIPATHY	1931/2026
86	D-MACA/40578/2026 MACA/ /	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. MP	IRANON KUMAR TRIPATHY	1932/2026
87	D-MACA/40604/2026 MACA/ /	DILLIP KUMAR SAHOO MP	DEBASISH PATNAIK	1933/2026
88	D-MACA/40604/2026 MACA/ /	DILLIP KUMAR SAHOO MP	DEBASISH PATNAIK	1934/2026
89	D-CRLA/27545/2024	KULAMANI SWAIN	BIJAY KUMAR MOHANTY	

	CRLA/923/2024	MP		2221/2026
90	D-CRLA/26013/2026	DUSMANTA BAG @ DURLLAVA BABA	BASUDEV MISHRA	
	CRLA/ /	MP		2222/2026
91	D-CRLA/26013/2026	DUSMANTA BAG @ DURLLAVA BABA	BASUDEV MISHRA	
	CRLA/ /	MP		2223/2026
92	D-CRLA/26007/2026	G.DEBENDRA REDDY	S.RAM KUMAR	
	CRLA/ /	MP		2224/2026
93	D-CRLA/26007/2026	G.DEBENDRA REDDY	S.RAM KUMAR	
	CRLA/ /	MP		2225/2026
94	D-CRLA/3877/2026	HAREKRUSHNA BOITEI	DEBASNAN DAS	
	CRLA/222/2026	MP		2226/2026
95	D-CRLA/25328/2026	BIRENDRA PANDA	SIDDHARTH PRIYADARSAN	
	CRLA/777/2026	MP		2227/2026
96	D-CRLA/4261/2026	AMARESH ROUT@SIPU@AMARESH KU RO	DEBASNAN DAS	
	CRLA/236/2026	MP		2228/2026
97	D-CRLA/4256/2026	SANTOSH SAHOO	DEBASNAN DAS	
	CRLA/225/2026	MP		2229/2026
98	D-CRLA/4261/2026	AMARESH ROUT@SIPU@AMARESH KU RO	DEBASNAN DAS	
	CRLA/236/2026	MP		2230/2026
99	D-CRLA/4256/2026	SANTOSH SAHOO	DEBASNAN DAS	
	CRLA/225/2026	MP		2231/2026
100	D-CRLA/4267/2026	ANJAN ROUT@CHILU	DEBASNAN DAS	
	CRLA/282/2026	MP		2232/2026
101	D-CRLA/4259/2026	SIPUNA@MANAS RANJAN BEHERA	DEBASNAN DAS	
	CRLA/223/2026	MP		2233/2026
102	D-CRLA/4267/2026	ANJAN ROUT@CHILU	DEBASNAN DAS	
	CRLA/282/2026	MP		2234/2026
103	D-CRLA/4259/2026	SIPUNA@MANAS RANJAN BEHERA	DEBASNAN DAS	
	CRLA/223/2026	MP		2235/2026
104	D-CRLA/26052/2026	DEBABRATA MALLICK@MALICK	SITIKANT MISHRA	
	CRLA/ /	MP		2236/2026
105	D-CRLA/26052/2026	DEBABRATA MALLICK@MALICK	SITIKANT MISHRA	
	CRLA/ /	MP		2237/2026
106	D-CRLA/217/2014	PRADEEP KU.GHOSE	M/S.HEMANTA KU.MUND	
	CRLA/217/2014	MP		2238/2026
107	D-CRLA/26151/2026	MADHU@CHITTA RANJAN SAHOO	HIMANSHU SEKHAR PANIGRAHI	
	CRLA/ /	MP		2239/2026
108	D-CRLA/26151/2026	MADHU@CHITTA RANJAN SAHOO	HIMANSHU SEKHAR PANIGRAHI	
	CRLA/ /	MP		2240/2026
109	D-CRLA/26151/2026	MADHU@CHITTA RANJAN SAHOO	HIMANSHU SEKHAR PANIGRAHI	
	CRLA/ /	MP		2241/2026
110	D-CRLMC/26006/2026	MAHESWAR PATRA	BIJAYA KUMAR BEHERA 1	
	CRLMC/ /	MP		2306/2026
111	D-CRLMC/26005/2026	KOTESWAR DASH @ RINKU	DEBIDUTTA MOHAPATRA	
	CRLMC/ /	MP		2307/2026
112	D-CRLMC/26011/2026	SAROJ KUMAR SAHOO	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		2308/2026
113	D-CRLMC/26024/2026	MANA@MANARANJAN BAL	PARSURAM PANDA	
	CRLMC/ /	MP		2309/2026
114	D-CRLMC/25788/2026	CHITTA RANJAN BHOL	SHAKTI PRASAD PANDA	
	CRLMC/2992/2026	MP		2310/2026
115	D-CRLMC/26028/2026	JALESWAR BHAINA	LAXMAN PRADHAN	
	CRLMC/ /	MP		2311/2026
116	D-CRLMC/26031/2026	BIKASH KUMAR SAHOO	BISWARANJAN DALAI	
	CRLMC/ /	MP		2312/2026
117	D-CRLMC/26042/2026	RAMABALLAV PARIDA	DEBASNAN DAS	
	CRLMC/ /	MP		2313/2026
118	D-CRLMC/25987/2026	ANCHAL AGRAWAL	SRINIVAS MOHANTY	
	CRLMC/ /	MP		2314/2026
119	D-CRLMC/5821/2026	BHAGIRATHI BALABANTRAY	NIRANJAN LENKA	
	CRLMC/706/2026	MP		2315/2026
120	D-CRLMC/26054/2026	DHOBANI MOHANTY	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		2316/2026

121	D-CRLMC/21509/2026 CRLMC/2520/2026	CHHOTU @ JOGENDRA SUNANI MP		2317/2026
122	D-CRLMC/26080/2026 CRLMC/ /	MINATI MOHAPATRA MP	PRAMOD KUMAR JENA	2318/2026
123	D-CRLMC/26079/2026 CRLMC/ /	ABANI KUMAR MOHANTY MP	ANSHUMAN RAY	2319/2026
124	D-CRLMC/14238/2026 CRLMC/1589/2026	ANKIT KUMAR DASH MP	MOHAMMED MUSTAQ ANSARI	2320/2026
125	D-CRLMC/26112/2026 CRLMC/ /	GOUTAM RAY MP	BISWAJIT RANJAN TRIPATHY	2321/2026
126	D-CRLMC/26112/2026 CRLMC/ /	GOUTAM RAY MP	BISWAJIT RANJAN TRIPATHY	2322/2026
127	D-CRLMC/9572/2026 CRLMC/1128/2026	GOURAHARI SAHU MP		2323/2026
128	D-CRLMC/26129/2026 CRLMC/ /	MOHAMMED RASID@HAFIZ@SK. RASID MP	MOHAMMED RANJAN ROUT	2324/2026
129	D-WP(C)/17266/2026 WP(C)/12226/2026	M/S LANCER LOGISTICS PVT. LIMITED, BANGALORE MP	ANGALORENAIK	16619/2026
130	D-WP(C)/40369/2026 WP(C)/27562/2026	BRAJABANDHU CHINARA MP	PRIYADARSHINEE BIJAYALAXMI DAS	16620/2026
131	D-WP(C)/40374/2026 WP(C)/ /	DINDAYAL SHAH MP	BIRAJA PRASANNA DAS	16621/2026
132	D-WP(C)/40371/2026 WP(C)/ /	NUPUR DUTTA MP	SRINIVAS MOHANTY	16622/2026
133	D-WP(C)/24462/2025 WP(C)/17032/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BISHN MP	ANSHIT AGARWAL	16623/2026
134	D-WP(C)/24468/2025 WP(C)/17084/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BISHN MP	ANSHIT AGARWAL	16624/2026
135	D-WP(C)/24459/2025 WP(C)/17025/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BISHN MP	ANSHIT AGARWAL	16625/2026
136	D-WP(C)/24465/2025 WP(C)/17040/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BISHN MP	ANSHIT AGARWAL	16626/2026
137	D-WP(C)/40386/2026 WP(C)/ /	BISWAJIT PALAI MP	JANMEAJAYA DASH	16627/2026
138	D-WP(C)/40393/2026 WP(C)/ /	BIRA KISHORE SAHOO MP	GYANENDRA KUMAR TRIPATHY	16628/2026
139	D-WP(C)/40373/2026 WP(C)/ /	BHUTUDA BIKASH MULTIPURPOSE COOP MP	ERATWASSOCHANYINTD.	16629/2026
140	D-WP(C)/40404/2026 WP(C)/27541/2026	SAROJ KUMAR MOHANTY MP	PRAFULLA CHANDRA ACHARYA	16630/2026
141	D-WP(C)/14470/2015 WP(C)/14470/2015	MAHENDRA NATH BISWAL MP	M/S.BICHITRANANDA BAGH	16631/2026
142	D-WP(C)/40408/2026 WP(C)/27618/2026	EVOS BUILDCON PRIVATE LTD.,BHUBAN MP	ESWARASAD PANDA	16632/2026
143	D-WP(C)/40375/2026 WP(C)/27576/2026	NARENDRA LENKA MP	KISHORE KUMAR MISHRA	16633/2026
144	D-WP(C)/40376/2026 WP(C)/ /	RANJAN KUMAR BALA MP	PRABHAKAR SABAT	16634/2026
145	D-WP(C)/40411/2026 WP(C)/ /	KAMDHENU S.H.G., BIRIDA, SUNDERGAR MP	HAJIV KUMAR MAHANTA	16635/2026
146	D-WP(C)/40412/2026 WP(C)/ /	MAA DHEULAI S.H.G., TOTAKANA, JAJPU MP	HAJIV KUMAR MAHANTA	16636/2026
147	D-WP(C)/40415/2026 WP(C)/ /	MAA THAKURANI S.H.G.KULIPOSH, SUNDE MP	HAJIV KUMAR MAHANTA	16637/2026
148	D-WP(C)/40416/2026 WP(C)/27606/2026	DR.PRAGNYA PARIMITA NAYAK MP	AVIJIT MISHRA	16638/2026
149	D-WP(C)/40378/2026 WP(C)/27584/2026	BABA SIDHESWAR WSHG MP	SRINIVAS MOHANTY	16639/2026
150	D-WP(C)/30851/2026 WP(C)/21179/2026	SANJEEB KUMAR BEHERA MP	PRABODHA CHANDRA NAYAK	16640/2026
151	D-WP(C)/40421/2026 WP(C)/27643/2026	GOPINATH BISWAL MP	ALOK MOHANTY	16642/2026
152	D-WP(C)/40422/2026	CHANDRABHANU MOHANTY	GYANA RANJAN SETHI	

	WP(C)/ /	MP		16643/2026
153	D-WP(C)/40425/2026	M/S.UNITED FRIENDS BUILDERS(P) LTD., CUTTACK	CHANDRA GHADAI	
	WP(C)/ /	MP		16644/2026
154	D-WP(C)/40388/2026	KRISHNA CHANDRA MANGARAJ	MANORANJAN DAS	
	WP(C)/ /	MP		16645/2026
155	D-WP(C)/40428/2026	STAR HEALTH AND ALLIED INSURANCE CO. MANESHI CHORDHAI		
	WP(C)/ /	MP		16646/2026
156	D-WP(C)/40427/2026	STATE BANK OF INDIA, BHUBANESWAR	PRADEEP KUMAR ROUT	
	WP(C)/ /	MP		16647/2026
157	D-WP(C)/40441/2026	SUMANTA KUMAR BEHERA	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		16648/2026
158	D-WP(C)/40389/2026	DEBARAJ RANAHANDOL	BISWARANJAN DALAI	
	WP(C)/ /	MP		16649/2026
159	D-WP(C)/30387/2011	EXE.ENGR,ELE,CESU	M/S.B.K.NAYAK	
	WP(C)/30387/2011	MP		16650/2026
160	D-WP(C)/30387/2011	EXE.ENGR,ELE,CESU	M/S.B.K.NAYAK	
	WP(C)/30387/2011	MP		16651/2026
161	D-WP(C)/36853/2026	MAA RANGAMAHAL WSHG, BHADRAK	SUKANTA KUMAR DALAI	
	WP(C)/25492/2026	MP		16652/2026
162	D-WP(C)/36855/2026	LAXMI NARAYAN MISSION SHAKTI SELF SEKAR KROKI, BHADRAK		
	WP(C)/25493/2026	MP		16653/2026
163	D-WP(C)/36861/2026	ANANTA GOPAL SHG, BHADRAK	SUKANTA KUMAR DALAI	
	WP(C)/25494/2026	MP		16654/2026
164	D-WP(C)/36979/2026	KAMALINI SHG, CUTTACK	SUKANTA KUMAR DALAI	
	WP(C)/25577/2026	MP		16655/2026
165	D-WP(C)/36982/2026	NILAMADHABA WSHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/25579/2026	MP		16656/2026
166	D-WP(C)/36986/2026	MAA SATABHAUNI WSHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/25581/2026	MP		16657/2026
167	D-WP(C)/16147/2026	STHITA PRAJNA DAS	SIDDHANT SARANGI	
	WP(C)/12888/2026	MP		16658/2026
168	D-WP(C)/36975/2026	SHREE JAGANNATH SHG, CUTTACK	SUKANTA KUMAR DALAI	
	WP(C)/25859/2026	MP		16659/2026
169	D-WP(C)/40454/2026	BIJAY NAYAK	SATYA RANJAN PATI	
	WP(C)/ /	MP		16660/2026
170	D-WP(C)/40455/2026	ABINASH PATTANAYAK	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		16661/2026
171	D-WP(C)/35865/2026	PRADEEP KUMAR BEHERA	BANSHIDHAR SATAPATHY	
	WP(C)/26364/2026	MP		16662/2026
172	D-WP(C)/1621/2020	DAITARI HATI	MAMTA JHA	
	WP(C)/1621/2020	MP		16663/2026
173	D-WP(C)/40460/2026	M/S SANOFI INDIA LIMITED, MUMBAI	SUPRATIK ACHARYA	
	WP(C)/ /	MP		16664/2026
174	D-WP(C)/31109/2026	SUBASH CHANDRA BAL		
	WP(C)/21601/2026	MP		16665/2026
175	D-WP(C)/40468/2026	SHRINIBAS ROUTARAY	MANORANJAN DAS	
	WP(C)/ /	MP		16666/2026
176	D-WP(C)/40470/2026	MOHAN MANGARAJ	MANORANJAN DAS	
	WP(C)/ /	MP		16667/2026
177	D-WP(C)/40471/2026	DUSHMANT PATUARASINGH	MANORANJAN DAS	
	WP(C)/ /	MP		16668/2026
178	D-WP(C)/28909/2025	KAILASH CHANDRA LENKA		
	WP(C)/20399/2025	MP		16669/2026
179	D-WP(C)/40474/2026	PRAKASH CHANDRA PARIDA	MANORANJAN DAS	
	WP(C)/ /	MP		16670/2026
180	D-WP(C)/40486/2026	RAJA @ AMIYA RANJAN CHAMPATI	MANORANJAN DAS	
	WP(C)/ /	MP		16671/2026
181	D-WP(C)/39627/2026	M.RAJESWA RAO	RAGHUNATH DASMOHAPATRA	
	WP(C)/ /	MP		16672/2026
182	D-WP(C)/40490/2026	THE MANAGING COMMITTEE OF THE ODISHA STATE CO-OPERATIVE UNION, BHUBANESWAR		
	WP(C)/ /	MP		16673/2026
183	D-WP(C)/40501/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/ /	MP		16674/2026

184	D-WP(C)/40487/2026 WP(C)/27637/2026	SUDHANSU SEKHAR MALLIK MP	DURGESH NARAYAN RATH	16675/2026
185	D-WP(C)/40504/2026 WP(C)/ /	DEBASIS ROUT MP	MANOJA KUMAR KHUNTIA	16676/2026
186	D-WP(C)/33091/2026 WP(C)/22718/2026	PRASANTA TANDI MP	SRIKAR KUMAR RATH	16677/2026
187	D-WP(C)/40506/2026 WP(C)/ /	JAY JAGANNATH WOMEN SELF HELP GROUP (ASHA) MOHARAYA MP	MANOJ KUMAR KHUNTIA	16678/2026
188	D-WP(C)/40488/2026 WP(C)/27640/2026	RAMESH CHANDRA BEHERA MP	DURGESH NARAYAN RATH	16679/2026
189	D-WP(C)/5545/2016 WP(C)/5545/2016	MINAKETAN SUNA MP	M/S. AMIT PRASAD BOSE, D.J.SAHU, S.SWAIN	16680/2026
190	D-WP(C)/5545/2016 WP(C)/5545/2016	MINAKETAN SUNA MP	M/S. AMIT PRASAD BOSE, D.J.SAHU, S.SWAIN	16681/2026
191	D-WP(C)/5545/2016 WP(C)/5545/2016	MINAKETAN SUNA MP	M/S. AMIT PRASAD BOSE, D.J.SAHU, S.SWAIN	16682/2026
192	D-WP(C)/40515/2026 WP(C)/ /	BHARATI MOHANTY@KAUSALYA MP	AJAYA KUMAR MOHARANA	16683/2026
193	D-WP(C)/40492/2026 WP(C)/ /	UNITED FRIENDS BUILDERS (P) LTD MP	SUSANTA KUMAR BARAL	16684/2026
194	D-WP(C)/40493/2026 WP(C)/ /	SOURAV AGRAWAL MP	PRABODHA CHANDRA NAYAK	16685/2026
195	D-WP(C)/40527/2026 WP(C)/ /	SALIMA ROUT MP	SUBHRANSU BHUSAN MOHANTY	16686/2026
196	D-WP(C)/40528/2026 WP(C)/ /	ITISHREE MUKHI MP	JITENDRA KUMAR MISHRA (2)	16687/2026
197	D-WP(C)/28319/2026 WP(C)/19633/2026	PRIYANATH PATI MP	ALOK KUMAR PANDA	16688/2026
198	D-WP(C)/40530/2026 WP(C)/ /	POOJA GUPTA MP	SIDHESWAR MALLIK	16689/2026
199	D-WP(C)/40531/2026 WP(C)/ /	PURNIMA JENA MP	NIRANJAN LENKA	16690/2026
200	D-WP(C)/40494/2026 WP(C)/ /	OMM SREE SAI BABA SHG, KANTILLO MP	RAJIV KUMAR MAHANTA	16691/2026
201	D-WP(C)/40536/2026 WP(C)/ /	M/S MAA SWARNAPAI CHEMICALS (OPC) PRIVATE LIMITED, SHUTTACK MP	ARVIND KUMAR DAS	16692/2026
202	D-WP(C)/40496/2026 WP(C)/ /	AJAYA KUMAR ROTRAY MP	DEEPTIRANJAN JENA	16693/2026
203	D-WP(C)/40540/2026 WP(C)/ /	DR.BIJAY KUMAR KHUNTIA MP	SANGRAM SENAPATI	16694/2026
204	D-WP(C)/32922/2026 WP(C)/23429/2026	BIJOYALAXMI PANDA MP	AMIYA KUMAR MOHANTY A	16695/2026
205	D-WP(C)/36053/2026 WP(C)/25001/2026	MR.ISTYAGIN EVEGENY NIKOLAEVICH, JANSHTOMENKIN MP	ANSHUMAN KUMAR	16696/2026
206	D-WP(C)/40545/2026 WP(C)/ /	BINAYAK MISHRA MP	LALATENDU SAMAL	16697/2026
207	D-WP(C)/37521/2026 WP(C)/25976/2026	AMITA MISHRA MP	DURGESH NARAYAN RATH	16698/2026
208	D-WP(C)/37521/2026 WP(C)/25976/2026	AMITA MISHRA MP	DURGESH NARAYAN RATH	16699/2026
209	D-WP(C)/40561/2026 WP(C)/ /	RAMANI RANJAN DAS MP	GOPAL PRASAD JENA	16700/2026
210	D-WP(C)/37581/2026 WP(C)/26764/2026	RUKMANI MEHETA @ RUPAM BAGH MP	SUSANTA KUMAR PRADHAN	16701/2026
211	D-WP(C)/40572/2026 WP(C)/ /	M/S.ARUHA PRIMARY AGRICULTURE COOPERATIVE SOCIETY LTD., BHADRAK MP	SHIBHARATI SINGH	16702/2026
212	D-WP(C)/40580/2026 WP(C)/ /	DILIP KUMAR DASH MP	SRIDHAR RATH	16703/2026
213	D-WP(C)/40580/2026 WP(C)/ /	DILIP KUMAR DASH MP	SRIDHAR RATH	16704/2026
214	D-WP(C)/40549/2026 WP(C)/ /	SANTOSH KUMAR PARIDA MP	ACHYUTANANDA PATTANAIK	16705/2026
215	D-WP(C)/40590/2026	PUSPALATA SAHOO	LUCKY MOHANTY	

	WP(C)/ /	MP		16706/2026
216	D-WP(C)/40592/2026	PRANAB KUMAR SAHOO	AJIT KUMAR MOHANTY	
	WP(C)/ /	MP		16707/2026
217	D-WP(C)/40598/2026	SATYADEEP MOHANTY	UMA CHARAN MISHRA	
	WP(C)/ /	MP		16708/2026
218	D-WP(C)/40596/2026	MANORANJAN SAHOO	LUCKY MOHANTY	
	WP(C)/ /	MP		16709/2026
219	D-WP(C)/2782/2021	BISWAJAYA DAGARA	PRAVASH CH. JENA	
	WP(C)/2782/2021	MP		16710/2026
220	D-WP(C)/40550/2026	BIJAYA KUMAR PATRA	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		16711/2026
221	D-WP(C)/48104/2025	BHAGYADHAR BEHERA	PRAVASH CHANDRA JENA	
	WP(C)/33635/2025	MP		16712/2026
222	D-WP(C)/40599/2026	MINATI NAYAK	BISWAPRIYA KANUNGO	
	WP(C)/ /	MP		16713/2026
223	D-WP(C)/40605/2026	PADMALOCHAN SWAIN	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		16714/2026
224	D-WP(C)/40606/2026	SHAKTIMAYEE WOMEN SELF HELP GROUP, DARGA, PSINDIAHISWAL	PETRA ANANDHARAJAN	
	WP(C)/ /	MP		16715/2026
225	D-WP(C)/40609/2026	MAA AGNIGANGAMA WSHG, CHARAMULI, RAIPUR, NIMAR	PRABHAKAR MOHAPATRA	
	WP(C)/ /	MP		16716/2026
226	D-WP(C)/40608/2026	PROMODE KUMAR DHUPAR	SOUMYA MISHRA	
	WP(C)/ /	MP		16717/2026
227	D-WP(C)/40610/2026	JITENDRA KUMAR PANDA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		16718/2026